

ANNEXURE-I

Statement of Immovable Property Return for the year 2014 (as on 1.1.2015)SERVICE: INDIAN CORPORATE LAW SERVICEName of Officer (in full) VINEET RAI Designation ASSTT. ROC Date of Birth 23/06/1982Ministry/Department/Office O/o- ROC, MINISTRY OF CORPORATE AFFAIRS Grade Pay 5400/- Present Pay PR-3, 15600-39100 + GP-5400
CHENNAI

Name of district sub-division, Taluk and Village in which property is situated	Name and details of property - Housing, lands and other buildings	Cost of Construction/ acquirement including land in in case of house and year when purchased	*Present Value	If not in own name state in whose name held and his/her relationship to the Government Servant	How acquired- whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date-of acquisition and name with details of persons from whom acquired	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
<u>NOIDA</u>	<u>HOUSE NO- H-115, BLOCK H, SECTOR 41, NOIDA, G.B. NAGAR, UTTAR PRADESH - 201301</u>	<u>DATE OF ACQUISITION - 29/04/2011</u> <u>VALUE OF PROPERTY - RS 39,95,000/-</u>	<u>RS 39,95,000/-</u> <u>(APPROX)</u>	<u>N.A.</u>	<u>Purchased through my bank a/c. The entire amount has been gifted through demand drafts & account transfer from my mother's account, who is a professional & a regular income tax assessee. Purchased from V.K. Kapoor and Meena Kapoor and no official connection with me.</u>	<u>N.A.</u>	<u>—</u>

Signature Vineet Rai
Date 23/01/2015